

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:2020
ANSWERED ON:09.03.2015
SALE OF GIFT ITEMS IN FLIGHTS
Malviya Prof. Chintamani

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) the annual revenue earned by the Government from the sale of costly gift items in the flights of Indigo Airlines during the last three years and the current year;
- (b) whether the airlines are given licenses for the sale of gift items at very high prices during the flight; and
- (c) if so, the details thereof and if not, the action taken or proposed to be taken by the Government against Indigo Airlines?

Answer

Minister of State in the Ministry of CIVIL AVIATION (Dr Mahesh Sharma)

(a) to (c) Selling of gift items are the commercial aspect of air transport services and DGCA does not interfere in the matter. Therefore, information on revenue earned by the scheduled domestic airlines from the sale of costly gift itmes in the flights is not required to be submitted to DGCA and accordingly DGCA does not maintain such record.